

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

124. I.A. 1683/2023  
I.A. 1359/2023  
I.A. 730/2022  
I.A. 705/2022  
I.A. 2177/2021  
I.A. 1958/2021  
I.A. 1741/2021  
I.A. 1702/2021  
IN

C.P.(IB) -4270(MB)/2018

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)  
SHRI. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **07.11.2023**

NAME OF THE PARTIES: CT. Technologies Aps

V/s.

B.Y. Agro & Infra Pvt. Ltd.

SECTION 9 OF IBC, 2016

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**ORDER**

**(Hearing Through: VC and Physical (Hybrid) Mode)**

Adv. Bilal Ali, Counsel for the Liquidator, Adv. Krushika Udeshi, Counsel for the Applicant in I.A.1958/2021 and Respondent No.4 in I.A. 730/2022 are present.

List this matter on **15.12.2023**.

Sd/-  
CHARANJEET SINGH GULATI  
Member (Technical)

Sd/-  
LAKSHMI GURUNG  
Member (Judicial)

Vitthal